

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 666 of 2020

Anshu Topno Petitioner
.....
Versus
The State of Jharkhand & Anr. Opposite Parties
.....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. S.K.Thakur, Adv.
For the State : AC to AAG-I
For the RIMS : Dr. Ashok Kr. Singh, Adv.
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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

04/03.09.2021 With the consent of the parties, let this matter be referred to National Lok Adalat scheduled to be held on 11.09.2021.

(Rajesh Kumar, J.)

Shahid/